

Matter listed on 14.07.2020 for hearing in the court of I Addl. Civil Judge & JMFC,
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	OS No.451/2005	11	OS No.163/1991
2	OS No.415/2017	12	OS No.297/2014
3	OS No.10/2020	13	OS No.27/2016
4	OS No.501/2008	14	OS No.579/2010
5	OS No.569/2012	15	OS No.651/2013
6	OS No.819/2012	16	OS No.47/2019
7	OS No.5/2016	17	OS No.689/2013
8	OS No.647/2011	18	OS No.453/2008
9	OS No.273/2015	19	OS No.626/2008
10	OS No.57/2016	20	CC No.46/2015

All matters are listed for hearing.

I Addl. Civil Judge & JMFC,
Anekal

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Note: All advocates are required to strictly follow SOP dated 27-06-2020
issued by the Hon'ble High Court of Karnataka.